

(vi) Need to have basic uniform traffic laws and also supplementary model traffic regulations in the country has been stressed. These laws and regulations should be set down in the form of a Highway Code easily understood by the public. These should be published through pictures, posters, etc., so that even the illiterate persons can understand them.

(vii) For planning and directing road safety activities throughout the country constitution of a National Road Safety Council is recommended. There should also be State Road Safety Councils and District Road Safety Councils to co-ordinate the activities of various departments in the States and Districts respectively.

Declaring Tehsil and C. D. Block Headquarters as Category Stations for Opening Head Post Offices

1621. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the conditions and requirements for the sanction of a Head Post Office in a Revenue District which has already one Head Post Office; and

(b) whether in view of the increased workload on the sub post offices, there is any proposal to declare Tehsil Headquarters and C.D. Block Headquarters as category stations for the opening of Head Post Offices by liberalising the existing criteria?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) An additional Head Post Office in the same Revenue District can be sanctioned provided the number of Sub Post Offices attached to the existing Head Post Office exceeds 60 and both the new and the existing Head Office have at least 20 Sub Post Offices attached to each of them.

(b) There is no such proposal under consideration.

Amount Sanctioned for Medicines for A.I.I.M.S., Delhi

1622. SHRI VAYALAR RAVI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the amount sanctioned for medicines for A.I.I.M.S., Delhi is lower than other medical institutes;

(b) whether present allocation is not sufficient to supply medicines to 750 beds in A.I.I.M.S.; and

(c) if so, the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING: (SHRI A. K. M. ISHAQUE): (a) No.

(b) and (c) Do not arise.

Strikes in Industries

1623 SHRI SAROJ MUKHERJEE: Will the Minister of LABOUR be pleased to state how many strikes took place and how many workers were involved, during the last one year, State-wise and industry-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-11238/76].

Charging of Fees for Treatment in Irwin Hospital

1624. SHRI JHARKHANDERAI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether his attention has been drawn to grievances of the public